

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 179 of 2010 & IA No. 248 of 2010

Dated: 1st November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**M/s Patikari Power
Private Limited**

....

Appellant (s)

Versus

**Himachal Pradesh Electricity
Regulatory Commission & Ors.**

....

Respondent(s)

Counsel for the Appellant (s) : Mr. Tarun Johri

Counsel for the Respondent (s) : Mr. Sushil Sharma for R-1

ORDER

At the request of the learned counsel for the State Commission, post the matter for hearing on **11th November, 2011.** In the meantime, all the parties are directed to file their respective written submissions after supplying copies thereof to the other parties on or before 11th November, 2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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